

Annexure - 5

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of Operational Creditors - Employees & Workmen

Sl. No.	Name of Authorised representative, if any	Name of Employee	Details of Claim received		Details of Claim Admitted			Amount of Claim under verification	Amount of Claim not admitted	Remarks, if any
			Date of receipt	Total Amount Claimed	Salary	Gratuity	Amount of Claim admitted			
1	No representative	Abhishek C Shigawan		306,919	60,979	116,875	177,854	116,875	12,190	Note- 1
2	No representative	Anish Charania		22,800	22,800	-	22,800	-	-	
3	No representative	Anuj Pratap Yadav		470,509	140,244	100,000	240,244	100,000	130,265	Note- 1
4	No representative	Anup Dubey		437,622	115,060	158,967	274,027	322,562	(158,967)	Note- 1
5	No representative	Anusha Singi		107,868	107,868	-	107,868	-	-	
6	No representative	Arvind Sharma	19.08.2020	261,365	15,633	126,500	142,133	-	119,232	Note- 1
7	No representative	Ashutosh Vinay Maroo		361,736	226,060	113,980	340,040	-	21,696	Note- 1
8	No representative	Avani Amit Ghadi	02.09.2020	112,143	41,886	57,200	99,086	-	13,057	Note- 1
9	No representative	Barun Singh		58,191	48,391	-	48,391	-	9,800	Note- 1
10	No representative	Bhupesh Raikar		2,841,479	1,367,700	750,000	2,117,700	-	723,779	Note- 1
11	No representative	Dharamshi B Dedhia		383,599	64,984	245,000	309,984	-	73,615	Note- 2
12	No representative	Dimple S Valiyani		277,690	229,350	-	229,350	-	48,340	Note- 2
13	No representative	Divya Shah		40,903	40,903	-	40,903	-	-	
14	No representative	Falguni Tankaria		701,195	99,914	225,000	324,914	-	376,281	Note- 1
15	No representative	Harilal Gupta		217,948	108,959	77,000	185,959	-	31,989	Note- 1
16	No representative	Krunal Patel		571,558	-	204,919	204,919	-	366,639	Note- 1
17	No representative	Manan Yogendra Udani		2,425,152	640,570	1,031,250	1,671,820	-	753,332	Note- 1
18	No representative	Mukesh Chouhan		59,600	59,600	-	59,600	-	-	Note-1
19	No representative	Rajesh Kacha		875,899	426,514	302,500	729,014	-	146,885	Note- 1
20	No representative	Ramesh Gada		1,573,461	497,832	555,000	1,052,832	-	520,629	Note- 1
21	No representative	Rampal Vishwakarma		4,473,242	687,200	-	687,200	2,422,222	1,363,820	Note- 3
22	No representative	Rashid Modi		258,328	104,428	75,500	179,928	78,400	-	Note 1
23	No representative	Romal Gada		67,173	67,075	-	67,075	-	98	Note-1
24	No representative	Sanjay Chandrasingh Thalari		349,141	6,840	113,750	120,590	-	228,551	Note- 1
25	No representative	Sanjay Gadre		938,076	587,438	467,500	1,054,938	-	(116,862)	Note- 2
26	No representative	Sanjay Vinubhai Vekariya		220,885	-	-	-	220,885	-	Note- 1
27	No representative	Satyanarain Chaudhary		394,915	241,900	120,000	361,900	153,015	(120,000)	Note- 1
28	No representative	Saurabh Jain		2,117,174	-	-	-	-	2,117,174	Note- 4
29	No representative	Sharad Kathawate		1,553,941	-	-	-	1,553,941	-	Note-6
30	No representative	Sonali P Gaonkar		100,425	41,823	-	41,823	-	58,602	Note- 2
31	No representative	Teekam Chand Rawat		47,059	-	-	-	29,406	17,653	Note- 2

32	No representative	VinayKumar Bankatkumar Maroo		739,785	726,900	330,000	1,056,900	-	(317,115)	Note- 5
	Total			23,367,781	6,778,851	5,170,941	11,949,792	4,997,306	6,420,684	

Notes on Claims

	Particulars
1	Based on the Claim documents submitted, details as per books available with us and on the best estimate of the RP an amount is admitted. However, Since quantum of Bonus, Leave encashment, interest, past years' arrears as per Books is not available the same is not admitted. Gratuity amount is admitted on best estimate.
2	Documents, working and clarification awaited
3	Claimed unpaid salary from July 2006. However, for the period for 2006 to 2010 there is no salary slip available and no Offer letter showing breakup of gross salary. For period from 2013 to 2016 there is no breakup of gross salary and non payment Bonus, Leave Encashment, agreed increment and no details mentioned. Amount of interest @7% claculated on all the above unpaid salary is not admitted and only the amount for 4 monts salary in 2016 is admitted. Balance is under verification.
4	Amount claimed is with respect to RRB Realtors Private Limited and not of the Corporate debtor. However, no provision or any dues pending in the books of the CD. The Rp presumes that with his transfer to RRB realtors- the then group company of Satra Properties all his dues are also transferred and hence no amount is admitted.
5	Amount claimed is miscalculated and the amount as per books is admitted. Hence the amount admitted is higher than the amount claimed.
6	The Amount claimed is not reflected in the books of the CD. The claimant resigned as CFO on 06.01.2018. However, he claims his dues were not paid. As the details are not available neither in the records of the CD nor in the tally data, the RP is unable to verify or make an estimate. Hence, claim is placed under verification.
*	The promoter Mr. Praful Satra submitted a statement on the Balance Payable. The records in the server indicated a different amount. The two statements could not be reconciled. Hence, the statement given by Mr. praful Satra, being the latest is considered for verifying claims.
**	In respect of advance given to employees, the outstanding amount could not be determined as the records do not give clarity and the claimants have not indicated. The final amount admitted is subject to change to this extent.